

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

CP No. 105 (ND)/2017

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.11.2017**

**NAME OF THE COMPANY: Mr. Gobinder Singh Chopra & Ors Vs. M/s Mr.
Preminder Singh & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Counsel for the Petitioner		
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	For the Respondent:	Mr Ritin Rai, Ms. Nishtha Khurana and Mr. Aabhas Kshetarpal, Advocates for R 1-4 Mr. Deepak Aggarwal, for R-6 Mr. A Chatterjee, R-5 in person		
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ORDER

CA No. 299/C-II/2017 has been filed by the Petitioner. Notice of the same is accepted by the Ld. Counsel for the Respondents. This Bench is also apprised that talks of some settlement are in progress and both parties confirm that the interse disputes are likely to be settled.

In view of the same, the matter is adjourned to 19th January, 2018.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**